

COURT-I

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

Appeal No.68 of 2014

Dated : 25th April, 2014

**Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member**

M/s OPG Power Generation Pvt. Ltd. Appellant(s)

Versus

Tamil Nadu Electricity Board & Ors. ... Respondent(s)

Counsel for the Appellant (s) : Mr. Kamal Budhiraja

Counsel for the Respondent (s) : Mr. S. Vallinayagam for R.1 & 2

ORDER

It is submitted that all the Respondents have been served.

Mr. Vallinayagam, the learned counsel appearing for Respondent Nos. 1 & 2 seeks some time to file the reply. Accordingly, he is directed to file the same on or before 27.05.2014 after serving copy on the other side.

Post the matter on **07.07.2014.**

**(Rakesh Nath)
Technical Member**

**(Justice M. Karpaga Vinayagam)
Chairperson**

Ts/js